

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

2

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/199/2016
NAME OF THE PETITIONER(S) : Manoharamma Hotels Investment Private Limited
NAME OF THE RESPONDENT(S) : M/s Origin Foods Limited & 4 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Deepika . S
representing the
Petitioners.

Deepika .

ORDER

Counsel for the Petitioner present. No representation on behalf of the Respondent.
Counsel for the Petitioner filed reply to the rejoinder. Last and final opportunity is given
to the Respondent for causing his appearance failing which appropriate order will be
passed. Put up on **16.11.2017 at 10.30 A.M.**

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MEMBER (TECHNICAL)
ghk

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MEMBER (JUDICIAL)